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Date: 04/12/2025

(2012) 12 P&H CK 0126

High Court Of Punjab And Haryana At Chandigarh

Case No: CRWP No. 2061 of 2012

Virender APPELLANT

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State of Haryana and others RESPONDENT

Date of Decision: Dec. 11, 2012

Hon'ble Judges: Rameshwar Singh Malik, J; Jasbir Singh, J

Bench: Division Bench

Advocate: Sidakmeet Sandhu, for the Appellant;

Final Decision: Dismissed

Judgement

Jasbir Singh, J.

After arguing for sometime, counsel for the petitioner wishes to withdraw this petition to file a fresh one after giving better particulars. Liberty granted.

2. Dismissed as withdrawn.